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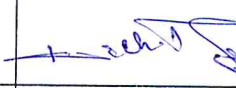
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

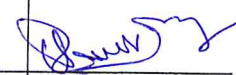
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30  
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 311/2018 in CP(IB)No .198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravi, Chandra Mohan	R.P	mohan.ravichandra @ gmail.com 9966006658	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sreeni Vasa Rao Mulik	Advocate	9848116863	
		Corporate debtor	

**ORDER**

Learned RP Mr.K.Ravichandra Mohan present for Applicant.

Learned counsel Mr.Srinivasa Rao present for Respondent.

Mr. Srinivasa Rao appeared for Promoter Directors and requested one week time to file objections.

List the matter on 07.09.2018.

  
MEMBER JUDICIAL